

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No.F.4(14)–HC/2022/ 21161**

**25<sup>th</sup> August, 2022**

**C O R R I G E N D U M**

In the Vulnerable Witnesses Deposition Centres Scheme (VWDC), formulated by the High Court of Tripura vide Notification No.F.4(14)–HC/2022/12541, dated 20.05.2022, "***defined in Rule 2(a)***" appearing in the 2<sup>nd</sup> line of Rule 4 (Page No.4) and "***may pass orders in terms of (a)***" appearing in the 1<sup>st</sup> line of Rule 20(iii) (Page No.12), shall be read as "***defined in Rule 3(a)***" and "***may pass orders in terms of (i)***" respectively.

By order,  
Sd/–  
**(D. M. Jamatia)**  
Registrar General

**No.F.4(14)–HC/2022/ 21162–208**

**25<sup>th</sup> August, 2022**

**Copy to:**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
06. The Director, Tripura Judicial Academy, Agartala;
07. The LR & Secretary, Law, Govt. of Tripura, Agartala;
08. The District & Sessions Judge, Dhalai District, Ambassa/North Tripura District, Dharmanagar/Sepahijala District, Sonamura/West Tripura District, Agartala/Gomati District, Udaipur/South Tripura District, Belonia/Khowai District, Khowai/Unakoti District, Kailashahar for information and necessary circulation amongst all the Judicial Officers under their respective judgeships;
09. The Judge, Family Court, Khowai, Khowai District/Agartala, West Tripura District/Kailashahar, Unakoti District/Sonamura, Sepahijala District/Ambassa, Dhalai District/Dharmanagar, North Tripura District/Belonia,

South Tripura District/Udaipur, Gomati District for information and necessary circulation amongst all the Judicial Officers under their respective judgeships;

10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Registrar (Judicial), High Court of Tripura, Agartala;
12. The Member Secretary, Tripura State Legal Services Authority, Agartala;
13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst/ the Programmer, High Court of Tripura, Agartala with a direction to upload the same in the official website of the High Court;
21. The Superintendent (Establishment/Rules & Recruitment), High Court of Tripura, Agartala; and
22. Order File.

**Registrar General**